


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. SR/3873/252/HDB/2017
NAME OF THE COMPANY	Sri Visvesvarayya infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Visvesvarayya infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad For Andhra Pradesh And Telangana			


P. Vijay Bhaskar

Company Secretary 9848582020




V. Siva Ramakrishna

Director 93983 54319 

Heard Shri P. Vijay Bhaskar, Learned PCS and Shri V. Siva Ramakrishna, Director of the Company.

CA is disposed by separate orders.